

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject: Distribution of criminal work amongst the Law Officers in the Jammu wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 5671-JK(LD) of 2022
Dated. 02 - 08- 2022

In supersession of all previous orders issued on the subject from time to time and on the recommendations of Ld. Advocate General, J&K, sanction is accorded to the distribution/ allocation of criminal acquittal appeals/cases/Habeas-Corpus cases amongst the Law Officers in the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh, as shown against each:-

S.No.	Name of Law Officer with Designation S/Shri	Districts Allocated
1.	Dewakar Sharma, Deputy Advocate General	Kathua
2.	Pawan Dev Singh, Deputy Advocate General	Jammu
3.	Vishal Bharti, Deputy Advocate General	Samba
4.	Sunil Malhotra, Government Advocate	Reasi
5.	Adarsh Bhagat, Government Advocate	Poonch, Doda
6.	Eishaan Didhichi Government Advocate	Ramban, Kishtwar
7.	Bhanu Jasrotia Government Advocate	Rajouri
8.	Sumeet Bhatia Government Advocate	Udhampur

Note: All criminal/acquittal cases involving punishment of Life imprisonment/ more than 10 years shall be conducted by the Law Officers of the rank of Additional Advocate General to whom the cases shall be specifically assigned by the office of Ld. Advocate General.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:02 -08-2022.

No: Law-Jud/153/2021-10.

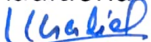
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1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Srinagar.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
6. Principal Secretary to Government, General Administration Department.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
8. Divisional Commissioner, Jammu.
9. Director General Prosecution, J&K, Srinagar.
10. All concerned Law Officers for information.
11. Director Archives, Archaeology and Museums, J&K, Srinagar.
12. Director Litigation, Jammu.
13. All officers of the Department of Law, Justice and Parliamentary Affairs.
14. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. Website Section, Department of Law, Justice and Parliamentary Affairs.
16. Government Order file.
17. Concerned file.


02-08-22
(Ashish Gupta)

Additional Secretary to Government


02-08-2022 .